

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 118**  
**IB- 1879/(ND)/2019**

**IN THE MATTER OF:**

Om Logistics Ltd.

....**Applicant**

Vs.

Bandex Packaging Pvt. Ltd.

....**Respondent**

**Order under Section 7 of IBC.**

**Order delivered on 19.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

: Mr. Arun Aggarwal Adv.

For the Respondent

:

**ORDER**

On 24<sup>th</sup> December 2020, right to file reply is closed. The Corporate Debtor is to be proceeded ex-parte. List for hearing on 19.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

Vaishali – 19.02.2021